

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) Nos. 28252 of 2011; 9504, 15821 and 15832 of 2015**

**W.P.(C) No.28252 of 2011**

***Maitree Sansad, Sutahat, Cuttack*** .... ***Petitioner***  
Mr. A. Mohanty, Advocate

*-versus-*

***State of Odisha and Others*** .... ***Opposite Parties***  
Mr. Debakanta Mohanty, Addl. Govt. Advocate

**W.P.(C) No.9504 of 2015**

***Arati Mallik*** .... ***Petitioner***  
Mr. Rabi Narayan Nayak, Advocate

*-versus-*

***State of Odisha and Others*** .... ***Opposite Parties***  
Mr. Debakanta Mohanty, Addl. Govt. Advocate

**W.P.(C) No.15821 of 2015**

***Arun Kumar Budhia*** .... ***Petitioner***  
In person

*-versus-*

***State of Odisha and Others*** *सत्यमेव जयते* .... ***Opposite Parties***  
Mr. Debakanta Mohanty, Addl. Govt. Advocate

**AND**

**W.P.(C) No.15832 of 2015**

***Kodanda Kumar Bhuyan*** .... ***Petitioner***  
Mr. Nibas Chandra Mishra, Advocate

*-versus-*

***State of Odisha and Others*** .... ***Opposite Parties***  
Mr. Debakanta Mohanty, Addl. Govt. Advocate

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE G. SATAPATHY**

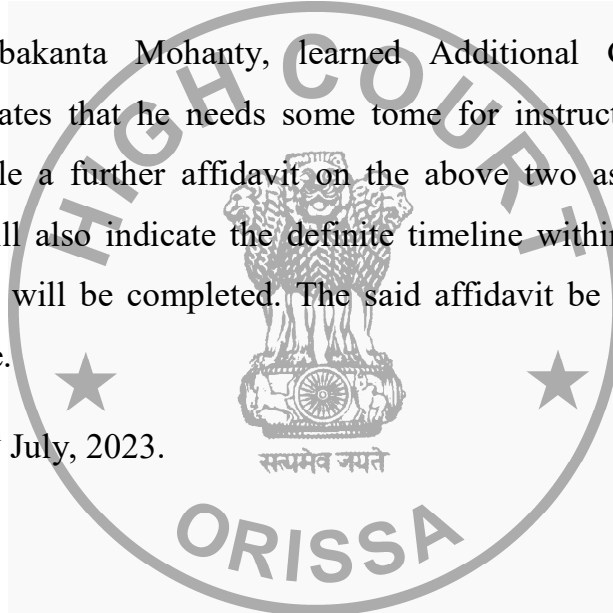
**Order No.**

**ORDER**  
**08.05.2023**

41. 1. An affidavit has been filed by the Petitioner today in response to the affidavit dated 1<sup>st</sup> May, 2023 filed by the Superintendent, SVPPGIP (Shishu Bhawan), Cuttack in which *inter alia* it is stated that there is no progress of work as far as the new building for Shishu Bhawan, that has been constructed. Further it is pointed out that the report submitted by the Advocates' Committee has also not been responded to.

2. Mr. Debakanta Mohanty, learned Additional Government Advocate states that he needs some time for instructions and if necessary file a further affidavit on the above two aspects. That Affidavit will also indicate the definite timeline within which the construction will be completed. The said affidavit be filed before the next date.

3. List on 4<sup>th</sup> July, 2023.



***(Dr. S. Muralidhar)***  
***Chief Justice***

***(G. Satapathy)***  
***Judge***

*S. Behera*